

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.4054/2015

This the 19<sup>th</sup> day of November, 2015

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Ms. Asha Nivedi, 59 years,  
D/o late Sh. R.B. Singh  
Working as News Reader cum Translator,  
News Services Division,  
All India Radio, New Delhi,  
r/o B-209, Sarojini Nagar, New Delhi-23 .. Applicant

(By Advocate: Mr. Yogesh Sharma )

## Versus

1. Union of India through its Secretary  
Ministry of Information and Broadcasting,  
Govt. of India, Shastri Bhawan, New Delhi-I.
2. The Chief Executive Officer,  
Prasar Bharti, PTI Building,  
Parliament Street, New Delhi-I.
3. The Director General,  
All India Radio, Akashwani Bhawan,  
Parliament Street, New Delhi-I.
4. Union Public Service Commission,  
Through the Secretary,  
Shahjhan Road, New Delhi .....Respondents

(By Advocate: Ms. Priyanka Raj for Mr. Rajeev Sharma )

## **ORDER (ORAL)**

**Hon'ble Mr. P.K. Basu, Member (A)**

Learned counsel for the applicant states that after filing of this O.A., the respondents have given promotion to the applicant. Therefore, he wishes to

withdraw the present O.A. with liberty to file a fresh O.A. for remaining grievances.

2. The O.A. is dismissed as withdrawn with afore-noted liberty.

(Raj Vir Sharma)  
Member (J)

(P.K. Basu)  
Member (A)

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